

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 16**

**IA 3346/2023 IA 4040/2023 in C.P. (IB)/292(MB)2017**

CORAM:

**SH. PRABHAT KUMAR              JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 22.04.2024**

NAME OF THE PARTIES:    **EDELWEISS ASSET RECONSTRUCTION**  
   **COMPANY V/s BHARATI DEFENCE &**  
   **INFRASTRUCTURE LTD**

Section 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

**IA 3346/2023 in C.P. (IB)/292(MB)2017**

- 1) Mr. Amey Hadwale, Ld. Counsel for the Applicant, Mr. Danish Ansari, Ld. Counsel for the Respondent No. 1 and Mr. Naman Kamdar, Ld. Counsel for the Liquidator of the Corporate Debtor are present.
  
- 2) Ld. Counsel for the Liquidator seeks some time to proceed further in the matter. Later on, Ld. Counsel for the Respondent No. 1(Society) makes a statement across the Bar that a Meeting was held and in the said meeting it has been decided to call Special General Meeting on 06.05.2024, to consider and transfer of Premises in the name of the Applicant; thus, Counsel for the

Respondent No. 1 seeks some time to proceed further in the matter. Time is allowed.

- 3) Needless to say, Respondent No. 1 shall file and place on record Affidavit mentioning therein Minutes of the Meeting held on 06.05.2024, and shall apprise the Bench about the future course of action. It may be noted that failure to consider the proposal in meeting to be held on 06.05.2024 may invite contempt proceedings.
- 4) Stand over to 10.05.2024, for further consideration and hearing.

**IA 4040/2023 in C.P. (IB)/292(MB)2017**

- 1) Mr. Yash Momaya, Ld. Counsel for the Applicant and Proxy Counsel h/f Mr. Ashish Pyasi, Advocate for the Respondent No. 2 are present.
- 2) Ld. Counsel for the Applicant seeks some time to proceed further in the matter contending that they are in discussion with MSEDCL and they are hopeful of amicable solution in the matter. Time is allowed.
- 3) Stand over to 10.05.2024, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT  
MEMBER (JUDICIAL)**

Vedant Kedare